(b) Yes, Sir.

(c) Three Public Telephones at Villages Kambalpalli, Parivedula and Chintalapalam and five Post Offices at villages Nandipadu, Pallepahed, Parepally, Halia and SLBC Camp Gandhamvarigudem are proposed to be opened during 1989-90.

No separate funds are allocated for Public Call Offices. Expenditure is met from the lumpsum grant placed at the disposal of the Circle.

As regards Post Offices, budget allocations have not yet been finalised.

Foreign collaboration in pen industry

2088. SHRI M.A. BABY : SHRI MOHAMMED AMIN : SHRI P.K. KUNJACHEN : SHRI SUKOMAL SEN :

Will the Minister of INDUSTRY be pleased to state ;

(a) whether it is a fact that some foreign pen manufacturing companies are keep in tie-ups with Indian companies;

(b) if so, which are those foreign com panies and the Indian companies; and

c) what is Government's reaction in the matter and what are the other details in this regard?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO) : (a) to (c) No proposals for foreign collaboration in the pen industry are under the consideration of the Government.

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to Questions

Setting up of Telecommunication Commission

2089. PROF. C. LAKSHMANNA :

SHRI PUTTAPAGA RADHAKRISHNA : SHRI KAMAL MORARKA :

Will the Minister of COMMUNICA-TIONS be pleased to state:

(a) whether it is a fact that the Government have decided to set up an autonomous telecommunication for dealing with all matters concerned with the telecommunications sectors;

(b) if so, what are the details thereof;

(c). whether there is any difference between the National Mission on Telecommunication and this proposed organisation; and

(d) what organisational links will be established between the two organisations?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR COMANGO) : (a) The Government has decided to set up a Telecom. Commission with enhanced powers and not an autonomous Telecom. Commission.

(b) The Telecommunications Commission will consist of a Chairman and 4 full time Members *viz* Member (Services), Member (Production), Member (Technology) and Member (Finance) and 4 part time Members, *viz.* Secretary (Industry), Secretary (Department of Electronics), Secretary (Finance Department of Economic Affairs) and Secretary (Planning). The Telecom. Commission will be responsible for :

 Formulation of perspective policies on matters relating to 'telecommunications in India with overall responsibility to modernise

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India's telecommunication technology, production and services. — Regulation, control and coordination of all administrative, technical, financial matters relating to telecommuncations including -

- (i) Development, operation and management of national and international telecom networks and services.
- Cii) Technology
- (iu) Production

(c) As explained at (b) above, the functions of Telecommunication Commission is broad based and covers the whole of telecommunication field viz. The Telecom. Services, production of equipment and the choice of appropriate technology to be adopted to modernise the Indian Telecommunication Services. Whereas the Telecom Mission is one of the Six National Technology Missions and it was initiated in 1986 to improve the telecom services in India with an objective of ensuring "customer satisfaction". Department of Telecommunications is the nodal agency for this mission. There is no separate organisation for the Telecom Mission to bring about these improvements but it is bding achieved within the Department of Telecommunication. To coordinate the different wings and agencies, there is a senior level officer in the rank of Joint Secretary as Mission Director.

(d) Since the Telecom Mission was within the Department of Telecom which was maintaining the Telecom services through the telecom Board, the same arrangement will continue with the formation of the Telecommunication Commission.

Import and Export of drugs

2090. SHRI RAJNI RANJAN SAHU: Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that a number

of drugs are be'ing allowed for import under OGL which are produced in the country from basic stage with indigenous technology;

(b) whether it is also a fact that most of these drugs- are being exported to well developed countries like U.K. and U.S.A.; and

(c) if so, what are the names of those drugs alongwith the quantiu imported and exported during the last two years; yearwise?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO) : (a) Import Policy for drugs is determined in consideration of the factors iike demand, availability, technology constraints, etc.

(b) and (c) Import/Export of drugs by individual companies is not being monitored by this Ministry.

Industrial Growth Rate in the Country

2091. SHRIMATI SUDHA VIJAY JOSHI: Will the Minister of INDUSTRY be pleased to state:

(a) what was the growth percentage of industries in the country during the last three years, yearwise;

(b) what was the target set for 1988 for industrial growth and whether it was achieved;

(c) if not, what are the reasons therefor; and

(d) what is the growth rate expected by the end of the current Five Year Plan?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DE-VELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (d) According to the index of industrial production compiled